Monthly Statements of the, Godda, Judgeship

DISTRICT :- GODDA. **Name of the Judgeship:- Godda.**

Monthly Statement of Judicial Works and Statistics of the Godda Judgeship for the Month of July, 2017

CRIMINAL

Nature of Cases	Pendency of the cases at the beginning of the month							Institution/Addition of casesduring the month/ cases received by transfer or remand from other Judgeship or otherwise	Transfer or remand of the cases to other Judgeship during the month	No. of Accused examined u/s 313 Cr.P.C	Witnesses Fully examined (Examined, Cross examined & Discharged)during month	No. of cases in which Charges Framed	Disposal		No. of Bail Matters(BA/ABA)DISPOSED OF	No. of Misc/I.A** disposed of	No. of cases referred for disposal via ADR Mechanism including Plea Bargaining	Disposal of Cases through ADR *mechanisms including Plea Bargaining, Lok Adalat, Mediation, etc.	No. of cases forwarded for lodging FIR. u/s 156 (3) Cr.P.C.	No. of Complaint Cases instituted	No. of cases under which inquiry & further proceeding commenced	No. Of cases In which Final Form/Protest petition Accepted	Pendency of Cases at the end of the month				No. of cases of which the proceedings stayed at the end of the month
	Cases related to offences,punishable more than 7 yrs			Case related to the Offences,punishable upto 7 yrs			Total pendency						Contested Cases	Uncontested Cases									Less than 5 yrs	Between 5-10 yrs	More than 10 yrs	Total pendency	
	Less than 5 yrs	Between 5-10 yrs	More than 10 yrs	Less than 5 yrs	Between 5-10 yrs	More than 10 yrs																					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27
essions Trail	612	334	101	1	0	0	1048	18	0	97	104	14	25	1	12	10	0	0	0	0	0	624	318	97	1040	2
.D.P.S Cases	5	2	0	1	0	0	8	0	0	0	0	1	0	0	0	0	0	0	0	0	0	6	2	0	8	0
riminal Appeal	63	67	0	53	9	1	193	0	0	0	0	0	11	0	0	0	0	0	0	0	0	113	68	1	182	0
riminal	33	10	0	8	0	0	52	4	0	0	0	0	2	1	0	0	0	0	0	0	0	42	10	0	52	3
riminal Misc.	7	0	0	2	0	0	9	0	0	0	0	0	0	1	0	0	0	0	0	0	0	8	0	0	8	0
pecial	0	0	0	76	12	0	88	11	0	1	6	0	3	0	10	1	0	0	0	0	0	86	10	0	96	0
ail petition	0	0	0	0	0	0	19	43	0	0	0	0	0	0	43	0	0	0	0	0	0	0	0	0	19	0
nticipatory Bail etition	49	0	0	0	0	0	70	76	0	0	0	0	0	0	63	0	0	0	0	0	0	0	0	0	83	0
ompliant Case	0	0	0	1238	683	105	2026	125	0	50	69	7	14	59	24	0	1	29	45	75	0	1277	665	117	2049	2
.R Cases	0	0	0	4270	2125	492	6887	137	0	234	297	62	69	2	247	0	7	44	0	0	2	4351	2078	469	6898	3
OCSO Act	0	0	0	74	0	0	74	2	0	1	24	5	1	0	4	0	0	0	0	0	0	75	0	0	75	0
C.Cases	0	0	0	9	49	9	67	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9	49	9	67	0
riginal aintenance ase	0	0	0	266	22	0	288	25	0	0	81	0	14	15	0	0	0	4	0	0	0	259	21	0	280	0

OTE #* Name the ADR Mechanism used in disposal of the cases. **IA- Interlocutary Application,

The columns which are not relevant for the particular court to be remarked as N.A.

CIVIL

Nature of the Cases	Pendency of the cases at the beginning of the month				Institution/Addition of casesduring the month/ cases received by transfer or remand from other Judgeship or otherwise	Transfer or remand of the suits to other courts during the month	Witnesses fully examined (Examined, Cross Examined & Discharged)during month	No. of cases in which issues framed	Disposal		No. of Misc/I.A** disposed of	No. of cases referred for resolution u/s 89 of CPC.	Disposal of Cases through ADR* mechanisms including Plea Bargaining, Lok Adalat, Mediation, etc	Pendency of Cases at the end of the month				No. of cases of which the proceedings stayed at the end of the month	No. court working day
	Less than 5 yrs	Between 5-10 yrs	More than 10 yrs	Total pendency					Contested Cases	Uncontested Cases				Less than 5 yrs	Between 5-10 yrs	More than 10 yrs	Total pendency		
28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47
Motor Accident Claims Cases	203	18	0	221	14	0	32	11	8	7	2	0	1	204	15	0	219	0	25
Succession Certificate Case	19	0	0	19	0	0	0	0	1	3	0	0	0	15	0	0	15	0	25
Civil Revision	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	25
Civil Appeal	21	6	1	28	3	0	0	0	0	0	2	0	0	24	6	1	31	0	25
Civil Misc.Appeal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	25
Execution Case	26	2	0	28	3	0	0	0	2	2	0	0	0	25	2	0	27	2	25
Revocation Case	6	2	0	8	0	0	0	0	0	0	0	0	0	6	2	0	8	0	25
Caveat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	25
Original Suit	149	287	123	559	14	0	21	2	3	17	1	0	0	193	243	117	553	0	25
Execution Case	14	18	15	47	0	0	0	0	0	0	0	0	0	14	18	15	47	0	25
Civil Misc.Case	17	10	1	28	2	0	0	0	0	5	0	0	0	15	8	2	25	0	25
Injection Suit	1	0	0	1	0	0	0	0	0	0	0	0	0	1	0	0	1	0	25
Original Suit	197	7	0	204	20	0	37	0	5	13	0	0	1	200	11	0	205	0	25

ENDENCY

	A	B	C	D	(A+B+C)-D	Disposal	%Age of Disposal . During the Month
	Carry forward of the pendency of the previous month	Institution	Transferred or remanded from other Judgeship	Transferred or remanded to other Judgeship	Net Pendency		
IVIL	1143	56	0	0	1199	68	**5.94%**
riminal	10739	322	0	0	11061	269	**2.50%**
OTAL	11882	378	0	0	12260	364	**3.06%**

8/8/17

Principal District & Sessions Judge,Godda